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CONTEMPT P.(Civil) 372 OF 2002

ITEM NO.37 + 64

COURT NO.5

SECTION XI
A/N MATTER

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

CONTEMPT PETITION (C) NO.372/2002 IN
C.A.NO.962/1999

SHAMIM KHANAM

Petitioner (s)

VERSUS

K.B. PANDEY & ANR.

Respondent (s)

(With Appln(s). for exemption from filing O.T.and Office Report)

With

CONMT.PET.(Civil)No.395/2002 in CA No.968/99 (with office report),
CONMT.PET.(Civil)No.396/2002 in CA No.968/99 (with appln. for
exemption from O.T.and permission to file contempt petition and office
report), CONMT.PET.(CIVIL) NO.415-416/2002 in CA NO.961-962/99 (with
appln. for exemptionn from filing O.T. and permission to file
contempt petitions),CONMT.PET.(CIVIL)NO.417/2002 IN CA NO.968/99
CONMT.PET.(Civil)No.428-429/2002 IN CA NOS.963-964/99 (with appln.
for exemption from filing O.T.), CONMT.PET.(Civil)No.430/2002 in C.A.
NO. 963/99M CONMT.PET.427/2002 IN CA 972/99
,CONMT.PET.(Civil)No.434/2002 IN CA 968/99(with appln. for exemption
from filing O.T. and permission to file contempt petition)
CONMT.PET.(Civil)No.446-447/2002 IN CA 970-971/99 , CONMT.PET.(CIVIL)
NO.437/2002 INCA 975/2002, CONMT.PET.(Civil)No.448-449/2002 IN CA NOS.
961-962/99 (with appln.for exemption from filing O.T.),
CONMT.PET.(Civil)No.454/2002, IN CA 968/99 (with appln. for
exemption from filing O.T.), CONMT.PET.(Civil)No.462/2002 in CA NO.
963/99 (with appln.for exemption from filing O.T.),
CONMT.PET.(Civil)No.464/2002 IN C.A.NO.963/99,
CONMT.PET.(Civil)No.465/2002 IN CA NO.974/99
,CONMT.PET.(Civil)No.466/2002 IN CA 974/99 (with appln.for exemption
from filing O.T.), I.A.NOS.18-19 IN CA NO.961-962/99 (for
directions),I.A.NOS. 32-39 IN CA NO. 963-966/99 (for directions and
exemption from filing O.T.), CONMT.PET.(CIVIL) 467/2002 IN CA
NO.974/99 (with appln for exemption from filing O. T.),
CONMT.PET.(CIVIL) NO.468/2002 IN CA 974/99,CONMT.PET.(CIVIL)
NO.D.18998/2002 IN CA 969/99 AND I.A.NOS.20-21 IN CA NOS.961-962/99(
for modification of Ct's Order dated 20.2.2002)

Date : 30/09/2002 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.B. SHAH
HON'BLE MR. JUSTICE D.M. DHARMADHIKARI

for the Petitioner (s)

Ms.Sandhya Goswami,Adv.,
Mr.M.P.S.Tomar,Adv.

Mr.Kishore K.Patel,Adv.,
Mr.S.M.Garg,Adv.

Mr.T.N. Singh,Adv.,
Mr.V.K.Singh,Adv.,

Mr.Dinesh Dwivedi,Sr.Adv.,
Ms. Manita Verma,Adv.,
Mr.P.N. Gupta,Adv.

Mr.Raj Kumar Gupta,Adv.,
Mr.Sheo Kumar Gupta,Adv.,
Mr.A.N. Bardiyar,Adv.

Mr.Pradeep Misra,Adv.

for the Respondent(s)

Mr.Kirit N.Rawal,ASG
Mr.Ajay K. Agrawal,Adv.

Mr.R.N.Trivedi, ASG
Mr.Shail Kumar Dwivedi,Adv.

UPON hearing counsel,the Court made the following
O R D E R

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I.A.Nos.20-21 in CA 961-962/99. Issue notice@
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returnable in four weeks. To be heard along with Contempt
Petition (c) No.372/2002 etc. It would be open to the
respondents to file counter affidavit.

Contempt Petition (c) 372/2002 and batch. Learned@
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ASG submits that respondent No.2 U.P.Public Service
Commission would file counter affidavit within four weeks.
Rejoinder, if any, may be filed within two weeks thereafter.
The Secretary of the U.P.Public Service Commission is
present in Court today. For the time being his presence is
dispensed with.

.SP1

(Vijay Kumar Sharma)
Court Master

(Janki Bhatia)
Court Master